

(b) the number of applications received from the students of Backward Classes during the same period?

**The Deputy Minister of Education (Dr. M. M. Das):** (a) (i) *Scheduled Castes:*

Male students . . .	1429
Female students . . .	10
<b>TOTAL . . .</b>	<b>1439</b>

(ii) *Scheduled Tribes:*

Male students . . .	18
Female students . . .	Nil.
<b>TOTAL . . .</b>	<b>18</b>

(b) *Other Backward Classes from Punjab State:*

(i) Male students . . .	177
(ii) Female students . . .	4
<b>TOTAL . . .</b>	<b>181</b>

**Canadian Aid**

329. **Shri D. C. Sharma :** Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 1479 on the 27th August, 1956; and state :

(a) whether intimation has since been received from the Canadian Government about aid to be provided to India during the year 1956-57; and

(b) if so, the amount likely to be allotted for each project?

**The Minister of Finance and Iron and Steel (Shri T. T. Krishnamachari):**

(a) The Canadian Parliament has voted \$25 million for capital assistance under the Colombo Plan. Country-wise allocations have not yet been made. The Canadian Parliament have also voted a special allocation of \$7.5 million for the Atomic Reactor Project in India.

(b) An amount of \$7 million has already been earmarked for the Kundah Project in Madras State; additional allocation for India and specific projects for which these funds will be utilised are matters under negotiation.

**Camping Grounds, Punjab**

330. **Shri D. C. Sharma :** Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 1299 on the 22nd August, 1956 and state the progress made so far with regard to the disposal of surplus camping grounds in the Punjab?

**The Deputy Minister of Defence (Sardar Majithia):** Five camping grounds

in Punjab were declared surplus to Defence services requirements. The State Government were interested in their purchase. An offer for permanent alienation of four of the camping grounds has since been made to the State Government on 5-10-56 on payment of full market value of the land plus cost of defence assets standing thereon. The market value of the fifth camping ground is being ascertained from the local authorities.

Since August last, one more camping ground at Batala has been proposed for alienation and an offer for the transfer of the entire camping ground on payment of the present market value of the land and the assets standing thereon has been made to the Government of Punjab.

**Violating Prohibition Order**

331. **Shri D. C. Sharma :** Will the Minister of Home Affairs be pleased to state the number of persons prosecuted in Delhi for violating the prohibition order during the current year so far?

**The Minister in the Ministry of Home Affairs (Shri Datar):** No prohibition Act has been enforced in Delhi. Certain progressive restrictive measures towards the enforcement of partial prohibition were adopted during the current year. Violation of these restrictions are proceeded with like other excise offences and prosecutions launched under the Excise Act. The total number of cases in which prosecutions were launched during the months from April to October, 1956 is, 437.

**Dr. Haralu**

332. { **Shri D. C. Sharma :**  
**Shrimati Tarkeshwari Sinha**  
**Shri Kamath :**

Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 1889 on the 7th September, 1956 and state :

(a) whether the summary of evidence regarding the death of Dr. Haralu has been examined; and

(b) if so, the action taken thereon?

**The Deputy Minister of Defence (Sardar Majithia) :** (a) Yes, Sir.

(b) The accused persons have since been tried by a General Court Martial. The proceedings thereof are at present under consideration of the General Officer Commanding, Assam.

**Cultural Relations with Iran**

333. **Shri D. C. Sharma :** Will the Minister of Education be pleased to state the steps taken by Government